

It is reported that 8 civilians including four women received simple injuries and were given necessary treatment in hospital.

The matter is being further investigated by the local police and the Central Reserve Police authorities. Further action in this case will be taken on completion of investigation.

#### RECOMMENDATIONS OF U.G.C.

1324. DR. DEBI PRASAD CHATTO-PADHYAYA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government are aware of the fact that many of the recommendations of the University Grants Commission (1964-66) have not yet been implemented and

(b) whether Government have felt the necessity of setting up an appropriate body or requesting the University Grants Commission itself to study the follow-up actions and devise ways and means for early implementation of the recommendations of the Commission?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) and (b) It is presumed that the member is referring to the Education Commission of 1964-66 and not the U. G. C. as stated in the question.

The Government of India have, after examination of the Education Commission's recommendations, incorporated those of national significance and urgency in a Government Resolution on the National Policy on Education in July, 1968. This Policy Statement is now the basis for the formulation and implementation of educational development plans at the Centre as well as in the States.

It is true that several important recommendations of the Commission which have been accepted by Government in principle have not been implemented fully as yet. Among other things, the paucity of resources is a major difficulty that impedes progress.

The follow-up of the recommendation is being done by the Ministry of Education and Youth Services through the plan discussions, the Central Advisory Board of Education, the U. G. C. the N. C. E. R. T. and the periodical conferences of the State Education Ministers, Vice-Chancellors

Education Secretaries and Directors of Education. For some programmes like Adult Education or School Text-books, special national Boards have also been set up. In view of this position, it is not considered necessary to set up any other body at present to follow-up the recommendations of the Education Commission.

#### PAY OF COLLEGE TEACHERS IN WEST BENGAL

1325. DR. DEBI PRASAD CHATTO-PADHYAYA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether he is aware that the college teachers in West Bengal are not getting regularly their increased salary due to inordinate delay in releasing the Central grant every year;

(b) whether the increase in pay due to scale-revision has not yet been merged with their regular pay ;

(c) whether in many cases arrear pay (since April, 1966) due to scale-revision has not yet been paid; and

(d) what measures Government propose to take in regard to parts (a), (b) and (c) above ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) There has been no delay on the part of the Central Government in releasing grant to the Government of West Bengal under the scheme of Revised Salary Scales of University and college teachers. So far, the following grants have been released to the State Government for implementation of the scheme, as and when required by them :

	Rs. lakhs
on 31-3-67 . . . . .	29.44
on 25-3-68 . . . . .	25.92
on 17-9-68 . . . . .	26.00
on 19-3-69 . . . . .	23.90
on 25-9-69 . . . . .	25.00
on 27-10-69 . . . . .	5.08

(b) and (c) Information has been called for from the State Government and will be placed on the Table of the Sabha when received.

(d) Does not arise at present.